

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 393**

**TO BE ANSWERED ON THE 05TH FEBRUARY, 2019/, MAGHA 16, 1940 (SAKA)
CCTV CAMERAS IN SENSITIVE PLACES**

393. SHRI PARVESH SAHIB SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware that there is an immediate need to install CCTV Cameras on a large scale in all the Metropolitan cities in the country including Delhi;

(b) if so, the details thereof;

(c) the list of all places where CCTV Cameras have been installed as per the requirement in Delhi during the last three years; and

(d) whether there are any Metropolitan cities in the country where CCTV Cameras have not been installed at sensitive places from security purpose and if so, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (d): “Police” and “Public Order” are State subjects under the Seventh Schedule to the Constitution of India, and State Governments take steps to strengthen their police infrastructure including installation of CCTV cameras/systems in the Metropolitan cities for the purpose of crime detection and deterrence. However, Central Government supplements the efforts of the State Governments by providing assistance to strengthen police infrastructure including CCTV surveillance cameras/systems. The details relating to installation of CCTV surveillance cameras/systems is not maintained at the Central level.
